

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3348
TO BE ANSWERED ON 09.12.2019**

ACCESS TO HOSPITALS UNDER ESIC

3348. SHRIMATI POONAM MAHAJAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has decided to give all citizens access to hospitals under Employees' State Insurance Corporation (ESIC);**
- (b) if so, the details thereof;**
- (c) whether it also offers subsidised/ free medicines as well as out-patient and in-patient facilities at a nominal cost; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): Employees' State Insurance Corporation (ESIC) in its 175th/176th /178th meeting held on 18.09.2018/05.12.2018/13.09.2019 has taken a decision for providing access to Non-Insured Persons for medical services from its under-utilized ESIC Hospitals at Alwar, (Rajasthan), Bihta, (Bihar), Gulbarga (Karnataka), Bareilly, Varanasi, Lucknow and Kanpur (Uttar Pradesh).

ESI Corporation has decided to levy nominal User charges on such beneficiaries availing medical services from its underutilized ESIC Hospitals, as per following details:

- OPD consultation @ Rs.10/- per consultation**
- IPD @ 25% of CGHS package rates.**
- Medicines as per actual**
